

FDI in manufacturing of defence equipment

†*83. SHRI NARESH AGRAWAL : Will the Minister of DEFENCE be pleased to state:

- (a) whether with implementation of F.D.I. in defence sector pace has come in the manufacturing of defence equipments;
- (b) if so, the types of equipments which have been manufactured;
- (c) if not, the reasons therefor; and
- (d) the countries which have shown interest in investing in defence sector?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) to (d) In May 2001, the defence industry sector, which was hitherto reserved for the public sector, was opened upto 100% for Indian private sector participation with FDI permissible up to 26%, both subject to licensing. The Government *vide* Press Note No.7 (2014 Series) dated 26.08.2014 has raised the FDI limit in defence sector up to 49% through FIPB route and above 49% with the approval of Cabinet Committee on Security (CCS) on case-to-case basis, wherever it is likely to result in access to modern and state-of-the-art technology in the country.

251 Letters of Intent (LOI) / Industrial Licenses (ILs) have been issued to 150 Indian companies till January 2015 for manufacture of a wide range of defence items such as major weapon systems, armoured vehicles, warships, aircraft, helicopters, UAVs, radars, electronic warfare systems, communication and surveillance systems, ammunitions, explosives etc. 49 licensed companies having 75 licenses have reported commencement of production.

33 JV / FDI proposals have been approved so far with the companies of foreign countries such as USA, Israel, France, Singapore, Italy, UK, Mauritius, Australia, Switzerland, Germany, Canada, the Netherlands, Latvia etc.

Cancer screening programmes

*84. SHRI PAUL MANOJ PANDIAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that the number of new cancer cases is expected to

†Original notice of the question was received in Hindi.